

श्री राजीव

## Declaration of Assets and Liabilities

Year 2021-22

I, VIJAY KUMAR RAY, son/daughter/wife of LATE RAJESHWAR RAY

aged 45 years, belonging to BIHAR LEGISLATIVE ASSEMBLY

service and presently working as OFFICE ATTENDANT (FARRASH)

give herein below the details of the assets (immovable, movable, bank balance, etc.) of

myself, my spouse and dependants\*:

### A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	50,000/-				
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	4,00,000/-	100,000/-			
(iii)	Bonds, Debentures and Shares in companies	NILL				
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC PREMIUM 24128/- (YEARLY) (SELF)	LIC PREMIUM 15316/- (YEARLY) (WIFE)			
(v)	Motor Vehicles (details of make, etc.)	SCOOTY-1				
(vi)	Jewellery (give details of weight and value)	GOLD 20 GRM.	GOLD 80 GRM. SILVER 200 GRM.			
(vii)	Other assets, such as values of claims / interests	NILL				

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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10/02/22



**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value		3.25 DS. PATNA			
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NILL				
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NILL				
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NILL				
(v)	Others (such as interest in property)	NILL				

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on ...F.F.A...2022
(a)	(i) Loans from Banks	SBI, VMC, PATNA	8,60,000/- APPROX
	(ii) Loans from financial institutions	NILL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NILL	
	(b) dues to departments dealing with supply of water	NILL	
	(c) dues to departments dealing with supply of electricity	NILL	



	(d) dues to departments dealing with telephones	NILL	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NILL	
	(f) Other dues, if any	NILL	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	NILL	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NILL	
	(iii) Sales Tax [Only in case of proprietary business]	NILL	
	(iv) Property Tax	NILL	

**C. Personal Detail**

GPF/CPF/PRAN No. :-

Gender :-  (M/F)

Date of Birth :-  (DD/MM/YYYY)

Class/Group :-  (A/B/C)

Cadre :-   
(Full Name e.g. B.A.S.-Bihar Administrative Service,  
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

**I hereby declare that the above details are true to the best of my knowledge and belief.**

Signature विजय कुमार राय

Name of Employee: VIJAY KUMAR RAY

Place: PATNA

Designation: OFFICE ATTENDANT (FARRASH)

Date: 09/02/2022

Department: BIHAR VIJHAN SABHA, PATNA

**Note:** Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.